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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 1555/12	TP 116/16	For submission of arguments	397/398	Ronald Vuillemin Vs Toradex Solutions Pvt. Ltd., & 2 Ors.

	SIGNATURE
REPRESENTATION TO WHOM	
PETITIONE M	Alas

ORDER

Counsel for Petitioner is present. No representation for Respondent. Connected matter is listed on 04/01/2018. This matter is also ordered to be list it on 04/01/2018.

Member (T)

Member (J)